RAJYA SABHA

Thursday, the 9th March, 1961/the 18th Phalguna, 1882 (Saka)

The House met at eleven of the lock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

TECHNICAL STAFF EMPLOYED IN "SAINIK: SAMACHAR"

•364. SHRI NAWAB SINGH CHAU-IAN: Will the Minister of DEFENCE e pleased to state:

(a) whether it is a fact that the uestion of pay scales, redesignation,

etc., of the technical staff employed n the "Sainik Samachar" is under revision and whether Government propose to bring their pay scales and rules of recruitment and promotion in conformity with those applicable to the personnel performing similar duties and having similar qualifications and "wrperience in other Ministries; and

(b) whether it is a fact that a reso lution to this effect was passed by the Armed Forces Headquarters Class II (non-gazetted) and Class III Staff Council?

THE MINISTER, OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) A statement is laid on the Table of the House.

(b) Yes, Sir. It passed a resolution in April 1960 recommending redesignation of a few categories of technical posts and requesting revision of their scales of pay, recruitment and promotion rules on the lines of the Central Information Service.

STATEMENT

The position regarding revision of pay scales, redesignation of posts and revision of recruitment and promotion ""rules, in respect of the technical posts is as under: —

(a) Pay scales.—The scales of pay of all categories except Translators were revised in September 1960. The revised scales are based largely on the

J 084 RS—*I*.

recommendations of the Pay Commission in respect of similar posts in the Ministry of Information and Broadcasting. Further revision is not being considered at present. As regards the Translators, a proposal fo revise the present scales is under consideration.

to Questions

(b) *Designations.*—Except for the posts of Translators, it is not proposed at present to redesignate the technical posts in "Sainik Samachar".

(c) Recruitment and Promotion Rules.— It is proposed to examine the inclusion of some of the technical posts of "Sainik Samachar" in the Central Information Service if similar posts of other Ministries are included in that Service. Apart from this, there is no proposal at present to alter these rules to bring them in conformity with those applicable to similar post* in other Ministries.

SHRI NAWAB SINGH CHAUHAN: What action was taken on the recommendation of the Staff Council?

SHRI V. K. KRISHNA MENON: It is not possible for me to say whether action was taken on the recommendation or otherwise. What has been done is this. The revised scales are based on the recommendation of the Pay Commission, and the scales of pay of all categories except that of Translators were revised in September, 1960. There are similar posts in the Ministry of Information and Broadcasting and they were largely brought on to the level of such posts. No other revision is being considered at present except the revision of the present scales of the Translators. As regards designations, except for the posts of Translators, it is not proposed at present to redesignate the technical posts. So far as recruitment and promotion rules are concerned we are examining them for the inclusion of the technical posts of "Sainik Samachar" in the Central Information Service if similar posts of other Ministries are included in that Service.

भी गवाबसिंह दौहान : क्या यह सच है कि जितने सव-एडिटर्स है उनकी पे कमीशन ने जो मैक्सिनम पे रिकमण्ड की यी, वह ४८५ ६० थी, जबकि ग्राप उनको सिर्फ ४२५ ६० दे रहे हैं। इनका क्या सबब है?

सरदार एस॰ एस॰ मजीठिया : जो रिवाइइड पे स्केल्स हैं व कभीशन की रिकम-ण्डेशन के ग्राधार पर हैं । ग्रौर यह ठीक है, जैसा ग्रापने कहा, कि हमारे यहां जो सब-एडिटर्स है उनकी मैक्सिमम पे ४२४ रू० तक जाती है ग्रौर ४८४ रू० तक इन्फार्मेंजन एण्ड क्राडकास्टिंग में है ।

श्वी नवार्बासह चौहान : मेरे कहने का मगलब यह है कि आप तो कहने हैं कि पे कभीशन की सिफारिशों के अनुसार यह मैक्सिमम रिवाइज किया गया । मैं कहता हूं कि पे बमीशन ने तो ४५१ ६० का मैक्सिमम रिकमण्ड किया था, लेकिन आप ४२१ ही दे रहे हैं । तो यह चीज पे कमीशन के मताबिक कहां हई ?

SARDAR S. S. MAJITHIA: It is true, as I said, that the pay is slightly less, but a lot of other considerations are taken into account, particularly their work and all that. As I said, it is less, but we can consider that.

SHRI NAWAB SINGH CHAUHAN: I am only contradicting the statement that their pay scales have been revised according to the recommendation of the Pay Commission.

SHRI V. K. KRISHNA MENON: Sir, what I said was that the revised scales of pay are based largely on the recommendations of the Pay Commission, so far as I understand it. With regard to Sub-Editors, they go up to Rs. 485 in the Ministry of Information and Broadcasting, and the Sub-Editors here go up to only Rs. 425, and as the Deputy Minister said, the kind of work these people do is different from

what is being done in the Ministry of Information and Broadcasting.

भी पां० ना० राजभोज : क्या मन्त्री महोदय जी क्रुपा करके बतायेंगे कि "सैनिक समाचार" के टोटल इस्टेबलिक्श्मेन्ट पर कुस कितना खर्च होता है प्रौर सरकार इस प्रखबार की कौन कौन सी भाषाओं में प्रतियां निकालती है ?

to Ouestions

SARDAR S. S. MAJITHIA: I want notice for that question.

SHRIMATI MAYA DEVI CHETTRY: May I know, Sir, whether the dearnea* allowance has been merged in the **pay** scale?

SARDAR S. S. MAJITHIA: I require notice for that question also.

बी भवावसिंह चौहान : क्या यह सच है कि ग्रापके वहां जो सव-एडिटर्स हैं उनकी पे, चाहे वैसे रिवाइण्ड हुई हो या न हुई हो, लेकिन उनके पे-स्केल्स तमाम डिपाई केट या इन्कारमेशन एण्ड ब्राडकास्टिंग मिनिस्ट्री के ग्रन्तर्गत जो सव-एडिटर्स हैं, उन सबसे कम हैं ? ग्रगर ऐसा है नो किस वज्र से यह है ?

सरवार एस० एस० मजोठियाः किन वजह मे है यह तो मैंने पहले बताया कि काम उनका दूसरे विभागों से ग्रलग है। मगर जहां से वे शुरु करते हैं वह इन्फारमेजन एण्ड ब्राडकार्टिंग में भी २७० से शुरू करते हैं ग्रीर हमारे यहां भी २७० मे शुरू करते हैं।

APPOINTMENT OF HOUSING COMMISSIONER IN DELHI

*365. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HOMB AFFAIRS be pleased to state whether Government have taken a decision to appoint a Housing Commissioner in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Yes.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, what would be the

2216